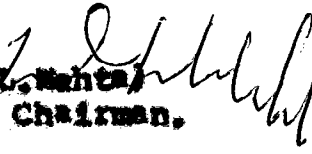
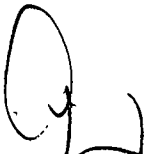


C. A. T. Bench, JAIPUR

Date of Order	Orders MP. 196/93
27.4.93 OA already listed for direction. 5/5/93 11/5/93 Rep B.M. 17/5/93 B.C. Mehta	None present for the parties. Advocates are on strike. May be listed on 11-5-93 for Admission  (O.P. Sharma) Member (A)  (D.L. Mehta) Vice Chairman. Munish Bhadori - Counsel for the petitioner None present for the parties. In the light of subsequent Judgment and the decision of this Tribunal no order is necessary. T.M.P. is rejected.  (O. P. Sharma) Administrative Member (D.L. Mehta) Vice-Chairman Copy sent to the resp. Counsel on vide 3437 Date 19-5-93 9